



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

14	I.A.(Civil)/1340/2024 B/O in WA/5050/2024 WITH WA/5050/2024 (Filing Number)	DR MISS JOGMAYA SAIKIA Versus UNION OF INDIA AND 5 ORS	MR. S BANIK MS F BEGUM	DY.S.G.I. GA, NAGALAND SC, NIT
		DR MISS JOGMAYA SAIKIA Versus UNION OF INDIA AND 5 ORS H	MR. S BANIK	

LEAVE NOTE OF ADVOCATES FOR 09/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
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14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
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16)	MR. D J DAS	08-05-2024	To	10-05-2024
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18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024
20)	MS S DAS	08-05-2024	To	20-05-2024



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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
6	WA/35/2024 CAVT. NO.01122/024, AT 2:00 PM	DR. DIBYAJYOTI MAHANTA Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. K N CHOUDHURY (R- 1,2) MR. R M DEKA (R-1,2) MR. D J DAS (R-1,2) MR. V A CHOWDHURY (FOR CAVEATOR) MS N MAHANTA (R-1,2) N GAUTAM (R-1,2) SC, KKHSOU MS SABINA AHMED (R-1,2)
	WITH I.A.(Civil)/279/2024 in WA/35/2024	DR. DIBYAJYOTI MAHANTA Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. V A CHOWDHURY (FOR CAVEATOR) SC, KKHSOU

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
8	WP(C)/3194/2017 FIXED	MINU DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.J BORAH MS.A DAS MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/3449/2017 FIXED	STATE OF ASSAM and ANR. Versus MUSTT. FULMALA BEGUM	MR.B N SARMA MR.S C KEYAL SC, C G S C ASSTT.S.G.I. SR. GA, ASSAM	MR.A A MONDAL MR.M U MAHMUD MR.B ISLAM MR.S HUSSAIN MR.S HOQUE MS.S DAS MR.M ALI

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21)	MR. A AHMED	09-05-2024	To	10-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HIS LORDSHIP, HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE S.K. MEDHI, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	WP(C)/2397/2024 B/O	DIBRUPARIA PART II AND III PISCICULTURE COOPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS. (A)	MR. M K CHOUDHURY MR. M SARMA MR D KALITA	GA, ASSAM SC, FISHERY

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 5

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
7	CrI.A./300/2023 1 Y 0 M 27 D :WITH LCR 1 BUNDLE, FIXED	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN MR A HOSSAIN	MR A TEWARI (r-2) MS. C DUTTA (r-2) MS. K HAZARIKA (r-2) MS. D SHARMA (r-2) PP, ASSAM
	WITH I.A.(CrI.)/709/2023 in CrI.A./300/2023	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/419/2024 in CrI.A./300/2023	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
8	I.A.(CrI.)/7/2024 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
	WITH CrI.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
9	I.A.(CrI.)/424/2024 WITH OFFICE NOTE, LCR 3 FILES, B/O in CrI.A./412/2023	DAVID BRIGHT BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
	WITH CrI.A./412/2023	DAVID BRIGHT BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARJEE MR. A BHATTACHARYA A SAHARIA MR S PAUL MS. A AGARWAL MS. K TALUKDAR	PP, ASSAM

WITH
[I.A.\(CrI.\)/1092/2023](#)
in CrI.A./412/2023

DAVID BRIGHT BASUMATARY
Versus
THE STATE OF ASSAM AND ANR.

MR. A BHATTACHARJEE PP, ASSAM
MR. A BHATTACHARYA
A SAHARIA
MR S PAUL
MS. A AGARWAL
MS. K TALUKDAR

10 [I.A.\(CrI.\)/425/2024](#)
WITH OFFICE NOTE, LCR 3 FILES,
B/O
in CrI.A./404/2023

SHRI DAVID BRIGHT BASUMATARY
Versus
THE STATE OF ASSAM AND ANR

MR. A BHATTACHARJEE PP, ASSAM
MR. A BHATTACHARJEE
MR S PAUL

WITH
[CrI.A./404/2023](#)

SHRI DAVID BRIGHT BASUMATARY
Versus
THE STATE OF ASSAM AND ANR

MR. A BHATTACHARJEE PP, ASSAM
MR. S PAUL
MR A BHATTACHARYA
A SAHARIA
MS. A AGARWAL
MS. K TALUKDAR

WITH
[I.A.\(CrI.\)/1060/2023](#)
in CrI.A./404/2023

DAVID BRIGHT BASUMATARY
Versus
REPRESENTED BY LEARNED PUBLIC
PROSECUTOR.

MR. A BHATTACHARJEE PP, ASSAM
MR. A BHATTACHARYA
MR. S PAUL
MS. A SARANIA
MS. A AGARWAL
MS. K TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

**[THE DIVISION BENCH - II AND SINGLE BENCH OF
HONOURABLE MR. JUSTICE KALYAN RAI SURANA
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./252/2018 (AT 10:15 AM)	SRI DIPAK GOGOI Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A AHMED MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
2	WITH Crl.A./184/2018	NUMAL GOGOI Versus THE STATE OF ASSAM AND ANR	MR. T BOROOAH MR. M BISWAS MS. B PHOM MR. D TIWARI	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA,HIS LORDSHIP AND HONOURABLE MR. JUSTICE S.K. MEDHI, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
50 WP(C)/2357/2024 BY SLIP	SUKANYA BORGHAIN AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HONOURABLE MR. JUSTICE K.R. SURANA AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
30	WP(C)/2770/2018 FIXED	MUKESH KUMAR JHA Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY(CG),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5)

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
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13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024

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19)	MR. N ALAM	08-05-2024	To	17-05-2024
20)	MS S DAS	08-05-2024	To	20-05-2024
21)	MR. A AHMED	09-05-2024	To	10-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
12 WP(C)/2364/2024 FIXED	ASHIKA BUSINESS PRIVATE LIMITED Versus UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	SC, GST DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

22	I.A.(Civil)/1670/2020 B/O in MACApp./252512/2015	SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTD AND 11 ORS	MR. S C BISWAS MR. U DUTTA	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN SUSHMITA SENGUPTA (r-12) MS. J GHOSH (r-12)
	WITH MACApp./252512/2015 (Filing Number)	SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTD and 11 ORS		
23	I.A.(Civil)/3196/2022 FIXED in MACApp./769/2022	NEW INDIA ASSURANCE CO. LTD. Versus ROSEMI PHANGCHOPI AND 5 ORS.	MR. K K BHATTA MS JONA TALUKDAR	
	WITH MACApp./769/2022	NEW INDIA ASSURANCE CO. LTD. Versus ROSEMI PHANGCHOPI AND 5 ORS.	MR. K K BHATTA MS JONA TALUKDAR	MR J I MONDAL MR A N IQBAL MR A N IQBAL MR A HAI MR A HAI
24	I.A.(Civil)/2496/2023 B/O in MACApp./9874/2023	TEZANGA KAKATI Versus BIJOY CHAKRABORTY AND 4 ORS.	MD. I HUSSAIN H M S ELAHI	
	WITH MACApp./9874/2023 (Filing Number)	TEZANGA KAKATI Versus BIJOY CHAKRABORTY AND 4 ORS. E	MD. I HUSSAIN	
25	I.A.(Civil)/379/2024 WITH LCR, B/O in MACApp./438/2023	RAMA CHOUDHURY AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR. S RAHMAN MR A N IQBAL	MR. K K BHATTA
	WITH MACApp./438/2023 CAVT. NO. 10792/023,	UNITED INDIA INSURANCE COMPANY LIMITED Versus RAMA CHOUDHURY AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	MR. S RAHMAN MR A N IQBAL MR S.SARMAH FOR CAVEATOR
26	I.A.(Civil)/473/2024 WITH LCR, FIXED in MACApp./77/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M KHAN

WITH
[MACApp./77/2022](#)

ICICI LOMBARD GENERAL INSURANCE
COMPANY LTD.
Versus
GOPA DAS AND 3 ORS.

MR. R GOSWAMI
MS. P BORTHAKUR
MR S K BEHARA

MR. M KHAN
MR. J RAHMAN
MR R ISLAM
FOR CAVEATOR

WITH
[I.A.\(Civil\)/471/2024](#)
in [MACApp./77/2022](#)

ICICI LOMBARD GENERAL INSURANCE
COMPANY LTD.
Versus
GOPA DAS AND 3 ORS.

MS. M SAIKIA
MS. M SAIKIA
MS. P BORTHAKUR

MR. M KHAN

WITH
[I.A.\(Civil\)/472/2024](#)
in [MACApp./77/2022](#)

ICICI LOMBARD GENERAL INSURANCE
COMPANY LTD.
Versus
GOPA DAS AND 3 ORS.

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MR. M KHAN

27 [I.A.\(Civil\)/1346/2024](#)
B/O
in [FAO/30/2024](#)

RANJIT BORAH @ DEB DAS BORAH
Versus
JAGAT NAYAK AND ANR

MR. BHASKAR DUTTA,
SENIOR ADVOCATE
MR. SAILENDRA DEKA
MR JITENDRA DAS
MS L RONGPIPI

WITH
[FAO/30/2024](#)

RANJIT BORAH @ DEB DAS BORAH
Versus
JAGAT NAYAK AND ANR

MR. BHASKAR DUTTA,
SENIOR ADVOCATE
MR. SAILENDRA DEKA
MR JITENDRA DAS
MS L RONGPIPI

HEARING

28 [MACApp./396/2017](#)
CAVT. NO. 644/2017
PART-HEARD, WITH LCR, B/O

THE ORIENTAL INSURANCE COMPANY
LTD
Versus
MUSSTTRUSNA BEGUM LASKAR and 6
ORS

MS.R D MOZUMDAR
MS.C MOZUMDAR
MR.S P SHARMA

MR.M TALUKDAR (r-1,2,3)
MR. R GOSWAMI
MRS. R RONGMEI (R6)
MS. K L R YANTHAN (R6)
MR. A SHAKIL (r-1,2,3)
FOR CAVEATOR

WITH
[I.A.\(Civil\)/2638/2017](#)
in [MACApp./396/2017](#)

THE ORIENTAL INSURANCE COMPANY
LTD
Versus
MUSSTTRUSNA BEGUM LASKAR and 6
ORS

MS.R D MOZUMDAR
MS.C MOZUMDAR
MR.S P SHARMA

MR.M TALUKDAR
FOR CAVEATOR

29 [MACApp./283/2020](#)
WITH LCR, B/O

SUKANTA MAZUMDER
Versus
THE NEW INDIA ASSURANCE COMPANY
LIMITED AND 2 ORS.

MR. S B LASKAR
MR. H A LASKAR
MS N KALITA
MS D DUTTA

MR SISHIR DUTTA(R-1)
MR. A DUTTA (R-1)
MS S MOCHAHARI(R-1)
MR. S DUTTA (R-1)
MRS. P M DUTTA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
33	Bail Appln./741/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, B/O	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	
MOTION (BA)				
34	Bail Appln./1107/2024 FIXED	MD. ASLAM KHAN Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
MOTION				
35	AB/1195/2024 B/O	HAREJ ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
36	Bail Appln./1065/2024 PART-HEARD, CASE RECORD (SCANNED COPY), FIXED	SYED ASHIK ALAM Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
ORDERS				
37	Crl.Pet./434/2024 FIXED	ABDULLAH KHAN Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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20)	MS S DAS	08-05-2024	To	20-05-2024
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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-I****THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
17	CRP/34/2020 PART-HEARD, FIXED	SANTANU DAS AND 2 ORS. Versus SMTI. KALPANA HAZARIKA AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. L K BORAH MR. J PAWE
ORDERS				
18	RSA/42/2023 (AT 2:00 PM), FIXED	GOPAL GHOSH Versus SURAJIT GOPE	MR. A R SHOME MS B TALUKDAR MR. P BOIRAGI MR. S J SARMAH	MR. T J MAHANTA MR. A BORUA MR T GOGOI
	WITH I.A.(Civil)/737/2023 in RSA/42/2023	GOPAL GHOSH Versus SURAJIT GOPE	MS. B TALUKDAR MR. A R SHOME MR. P BOIRAGI MR. S J SARMAH	
19	I.A.(Civil)/3790/2023 B/O in Mat.App./12658/2023	XXXXXXX Versus XXXXXXX	MR. M ALI MR J. ISLAM	
	WITH Mat.App./12658/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. M ALI	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	Crl.Pet./515/2024 FIXED	MD. FAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
BAIL HEARING (BA)				
44	Bail.Appln./1074/2024 WITH OFFICE NOTE, FIXED	SRI AMIT KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
BAIL HEARING				
45	AB/836/2024 WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR B SINHA MR. H ISLAM	PP, ASSAM
ORDERS				
46	Crl.A./313/2022 B/O	BIDHU BHUSHAN DEB Versus GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR P KATAKI (R-2) MR A KAKOTI (R-1) MRS R BEGUM (R-2) MRS. M D BORUAH (R-2) PP, ASSAM (R-3)
WITH				
	I.A.(Crl.)/202/2020 in Crl.A./313/2022	BIDHU BHUSHAN DEB Versus GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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[For Thursday,9th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

30	Review.Pet./37/2024 RSA 90/2010(D/O), FIXED	SOMNATH MITRA Versus ARABINDA MITRA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. K UPAMANNYA	MS. B CHOUDHURY
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HEARING

31	I.A.(CrI.)/971/2023 PART-HEARD, LCR 4 FILES, FIXED in CrI.A./331/2023 WITH CrI.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
		LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024

17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024
20)	MS S DAS	08-05-2024	To	20-05-2024
21)	MR. A AHMED	09-05-2024	To	10-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

**THIS BENCH WILL RISE AS SOON AS DIVISION BENCH-II
RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND
HER LADYSHIP, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
45 Crl.Pet./769/2021 WITH LCR 4 FILES, B/O	GOPAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MR. P THAKURIA MS M DAS MS. M GAUR	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/4855/2020 FIXED	DAMAYANTI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
WITH				
22	WP(C)/4851/2020	SABITRI TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
23	WP(C)/2105/2024 (AS FIRST ITEM), BY SLIP	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM, GAS TRANSPORTERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR B BURAGOHAJIN MR. J M GOGOI	MR. S BORTHAKUR DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 09/05/2024

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